GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

RAJYA SABHA UNSTARRED QUESTION NO. 1016 TO BE ANSWERED ON 31st JULY, 2024

Subsidies provided to fishermen for fishing utensils

1016 Shri Golla Baburao:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) the steps taken by the Ministry to grant subsidies to the fishermen of Andhra Pradesh for buying fishing vessels and also across the country;
- (b) the subsidy given by the Ministry for helping fishermen during the fish lean period of 2022 and 2023; and
- (c) the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a): The Department of Fisheries, Government of India (DoF, GoI), under Pradhan Mantri Matsya Sampada Yojana (PMMSY) has approved the proposals of Government of Andhra Pradesh at a total cost of Rs.2337.18 crore with central share of Rs.658.74 crore during last four years (2020-24) for implementation of various activities including acquisition of deep sea fishing vessels by traditional fishermen, replacement of boats and nets of traditional fishermen and welfare of fishermen. The DoF, GoI under PMMSY has approved proposals at a total cost of Rs.169.55 crore with central share of Rs.41.86 crore to Government of Andhra Pradesh for acquisition of deep sea fishing vessels (50 nos.) and replacement of boats and nets (2191 nos.). Under PMMSY, the DoF, GoI has approved projects at total cost of Rs.967.63 crore with central share of Rs.275.00 crore to all States and Union Territories (UTs) including Andhra Pradesh for acquisition of deep sea fishing vessels (463 nos.), upgradation of existing fishing vessels (1172 nos.) for export competency, and replacement of boats and nets (6498 nos.) for traditional fishers.
- (b) & (c): The DoF, GoI under PMMSY provides livelihood and nutritional support for socio-economically backward active traditional fishers' families during fishing ban/lean period which is implemented for conservation of fisheries resources and sea safety reasons. During the period of 2022 and 2023, the central share of Rs.89.27 crore and Rs.112.08 crore, respectively have been released to 22 States/UTs under PMMSY towards livelihood and nutritional support to the fishermen during the fishing ban/lean period.